

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Rectification in the High Court No. 1177/RG dated 02.12.2021 regarding constitution of GSICC for each wing of the High Court.

CORRIGENDUM

No.: 56604/RG/GS

Dated: 24-12-2021

In line No. 3 of the High Court Order No. 1177/RG dated 02.12.2021 regarding constitution of Gender Sensitization and Internal Complaints Committee for each Wing of the High Court, the word "Act" shall be read as "Regulations".

By Order.


(Jawad Ahmed)
Registrar General

No.: 56605-613/RG/GS

Dated: 24-12-2021

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman, GSICC Srinagar Wing, High Court of J&K and Ladakh
- iii. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Chairman, GSICC Jammu Wing, High Court of J&K and Ladakh
..... for information of their Lordships.
- iv. All the Members, GSICC Jammu and Srinagar Wing, High Court of J&K and Ladakh
- v. CPC, eCourts, High Court of J&K and Ladakh, for information and getting the same uploaded on the official website of the High Court.
- vi. Incharge Library, High Court Wing Jammu/Srinagar for information and necessary action.


Registrar General